

HIGH COURT OF DELHI: NEW DELHI

No. 223/RG/DHC/2021

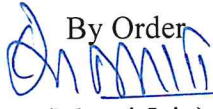
Dated: 08.04.2021

OFFICE ORDER

SUBJECT: SYSTEM OF HEARING OF MATTERS BEFORE DELHI HIGH COURT WITH EFFECT FROM 09.04.2021.

In continuation of this Court's Office Order No.190/RG/DHC/2021 dated 20.03.2021, Hon'ble Full Court has been pleased to order that in view of the alarming rise in the Covid-19 cases in the NCT of Delhi, this Court shall, with effect from 09.04.2021, take up matters as per the existing arrangement with regard to listing of cases, through virtual mode only, till 23.04.2021.

All the courts of Joint Registrar (Judicial) shall also, with effect from 09.04.2021, hold courts through virtual mode only, till 23.04.2021. No adverse orders shall be passed by the courts of Joint Registrar (Judicial) in case of non-appearance of parties and/ or their counsel and the matters which are fixed for recording of evidence before the said courts, shall be adjourned.

By Order

(Manoj Jain)
Registrar General

Endst. No.224-255/RG/DHC/2021

Dated: 08.04.2021

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. All Principal District & Sessions Judges, Delhi.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
6. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
7. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
8. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
9. The Commissioner of Police, Delhi Police, Delhi.
10. The Director (Academics), Delhi Judicial Academy, Delhi.
11. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
12. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
13. The DG, Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
14. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
15. The Secretary, Bar Council of India, New Delhi
16. The Secretary, Bar Council of Delhi, New Delhi
17. The Secretary, Supreme Court of India Bar Association, New Delhi
18. The Secretary, Delhi High Court Bar Association, New Delhi
19. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
20. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
21. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
22. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
23. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
24. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.

25. JR-cum-Secretary to Hon'ble the Chief Justice/All Registrars/ OSDs/ Coordinator (DIAC).
26. All JR/DR/AR/Deputy Controller of Accounts/AR (Library)/Joint Director (IT).
27. The Joint Registrar, Registrar General's Secretariat
28. Private Secretaries to all Hon'ble Judges.
29. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
30. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of the Court.
31. Copy to be displayed on the Notice Board.
32. Guard file.